

Principal District Court,
Thoothukudi.
Dated: 10.08.2021

D.No. 3320A1/2021 dated:10.08.2021

CIRCULAR

It is hereby informed that, the following instructions and guidelines are issued to the Advocates, Litigants and Staff members to adhere the following guidelines strictly **w.e.f. 11.08.2021**.

1. Hearing of bail applications in the Principal Sessions Court, Thoothukudi will be heard in all working days **on physical mode until further orders**.
2. The Advocates shall present in the Courts only for their respective cases and they have to leave the Court Halls /Premises immediately after conclusion of hearing of the case, to avoid overcrowding.
3. Presence of Advocates in the Court Hall at a time shall not exceed 8 in number. Advocates are also requested to avoid unnecessary entry and gathering in the Court Complex, maintain social distancing and follow other COVID -19 safety Protocol.

Sd/- V.Thangamariappan,
Principal District Judge,
Thoothukudi.

To

1. The Chairman, Adhoc Committee, Bar Association, Thoothukudi
2. All the President, Bar Association, Kovilpatti, Vilathikulam, Srivaikundam, Tiruchendur, and Sathankulam.
3. Notice Board of this Court.
4. The System Analyst of this Court (*to host the District Court Website*).

Copy to :-

The Translator of this Court.